

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-71/2004/1303/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
South Salmara-Mankachar.

Dated Guwahati, the <sup>th</sup> 16 February, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No DJ.SSM-I.3/Esstt/2021/2022/230/E, dated 16.02.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for (a) **station leave permission, from the evening of 17.02.2023 till the morning of 20.02.2023**; (b) **station leave permission, from the evening of 24.02.2023 till the morning of 27.02.2023** has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.


Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-71/2004/1304/A, dated** , 16-02-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
